

C. A. T. Bench, JAIPUR

Date of Order

Orders

TR/1390/86

17.7.92

None present for the parties

The name of the Counsel Mr. M.S. Gupta is not legible in the cause list. Put up on 27.7.92

*B. B. Mahajan*

(B. B. Mahajan)  
Member (Adm.)

*D. L. Mehta*

(D. L. Mehta)  
Vice-Chairman

27.7.92

Mr. Suresh Singh - Brief Holder of Mr. M.S. Gupta, Counsel for the applicant

Brief holder of Counsel for the applicant states that the applicant has already retired from the service of the Respondents; therefore this T.A has become infructuous. The same is therefore dismissed as infructuous.

*B. B. Mahajan*

(B. B. Mahajan)  
Member (Adm.)

*D. L. Mehta*

(D. L. Mehta)  
Vice-Chairman

Copy sent to Mr. Mahajan  
2 P-1, vide no 3095 to 3096  
dated 8/8/92  
A  
8/8/92